

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1299
ANSWERED ON:15.07.2004
SEPARATE STATUTORY AUTHORITY FOR PRIVATE TV CHANNELS
Jagannath Dr. M.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to set up a separate statutory authority to regulate the functioning of private television channels as reported by the Indian Express in their edition dated May 31, 2004;
- (b) if so, the details thereof; and
- (c) the composition of the said statutory authority?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

(a) to (c): A proposal to introduce a suitable legislation for regulating content broadcast on Electronic Media is under consideration. In the meanwhile, the Government has appointed Telecom Regulatory Authority of India as regulator for broadcasting services through issue of notification on 9.1.2004.